

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.102 of 2012**

**Dated : 4<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Beta Wind Farm Pvt. Ltd**

**... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory**  
**Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant (s) :**

**Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri**

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
27.07.2012. Dasti service is permitted.

Post the matter on **27.07.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**